ANNEXURE I

STATEMENT I

PROCEDURE FOR IDENTIFYING AN URBAN POOR HOUSEHOLD FOR ECONOMIC BENEFITS

As indicated under the SJSRY Guidelines, top priority should be given to those who are poorest of the poor amongst the persons living below the poverty line. Certain non-economic parameters may also be considered for identifying a genuine beneficiary amongst the urban poor for income-generating special loan schemes under this programme. Seven non-economic parameters have been identified for this purpose. These relate to living conditions, comprising the following attributes: (i) Roof of Dwelling Unit, (ii) Floor of Dwelling Unit, (iii) Access to Water, (iv) Access to Sanitation, (v) Education Level, (vi) Type of Employment, and (vii) Status of Children in Household (See Statement II).

2. Each parameter consists of six attributes indicating the condition from ‘worst to better’. Accordingly, a ‘weightage score’ has been assigned to each attribute i.e., from 100 (worst condition) to 0 (better condition). In other words, a beneficiary who has been assigned highest ‘weightage score’ amongst other urban poor as per norms given at Statement-I, will be given top priority under the programme.

3. Statement-III* indicates different categories i.e., from top priority to lowest priority as per ‘weightage score’ to be assigned to a household/future beneficiary.

Example:
Suppose an urban poor person has the following attributes against the identified non-income parameters:

<table>
<thead>
<tr>
<th>Parameter</th>
<th>Attributes</th>
<th>Weightage score to be assigned as per norms</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1) Roof</td>
<td>Asbestos</td>
<td>60</td>
</tr>
<tr>
<td>(2) Floor</td>
<td>Bajri/Semi earthen</td>
<td>80</td>
</tr>
<tr>
<td>(3) Water</td>
<td>No water supply</td>
<td>100</td>
</tr>
<tr>
<td>(4) Sanitation</td>
<td>Community dry latrine</td>
<td>80</td>
</tr>
<tr>
<td>(5) Education</td>
<td>Middle pass</td>
<td>60</td>
</tr>
<tr>
<td>(6) Type of Employment</td>
<td>Semi skilled</td>
<td>80</td>
</tr>
<tr>
<td>(7) Status of children in household</td>
<td>Working but attending literacy classes sometimes</td>
<td>80</td>
</tr>
<tr>
<td></td>
<td>Total Score</td>
<td>540</td>
</tr>
</tbody>
</table>

Average weightage score for a household i.e. future beneficiary = 540 / 7 = 77.1

*Statement-III suggests that a household with Average Weightage Score of 77.1 should be considered for the category of II Priority.
ANNEXURE I (contd..)

STATEMENT II

NON-ECONOMIC PARAMETERS TO BE CONSIDERED FOR DETERMINING ELIGIBILITY OF A HOUSEHOLD FOR DRAWING BENEFITS UNDER SJSRY

<table>
<thead>
<tr>
<th>Parameter</th>
<th>Weightage Score for Attribute</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>100</td>
</tr>
<tr>
<td></td>
<td>(A)</td>
</tr>
<tr>
<td>(a) Living Condition</td>
<td></td>
</tr>
<tr>
<td>(i) Roof</td>
<td>Thatch/ Grass</td>
</tr>
<tr>
<td>(ii) Floor</td>
<td>Earthen</td>
</tr>
<tr>
<td>(iii) Water</td>
<td>No water supply within 500 yards</td>
</tr>
<tr>
<td>(iv) Sanitation</td>
<td>Open Defecation</td>
</tr>
<tr>
<td>(b) Education level</td>
<td>Illiterate</td>
</tr>
<tr>
<td>(c) Type of Employment</td>
<td>Unskilled Casual Labourer/Unemployed</td>
</tr>
<tr>
<td>(d) Status of Children in a Household</td>
<td>Working Children &amp; not attending any School/NFE/Literacy Classes</td>
</tr>
</tbody>
</table>

NOTE: The above format is a suggestive one. However, the town UPA cell, in consultation with community structures concerned can develop another format including similar parameters based on local conditions/factors to identify the poorest of the poor in the town.
ANNEXURE I (contd..)

STATEMENT III

NON-ECONOMIC NORMS/CRITERIA FOR IDENTIFYING A BENEFICIARY FROM AMONGST THE URBAN POOR*

<table>
<thead>
<tr>
<th>Weightage Score</th>
<th>Priority Category</th>
</tr>
</thead>
<tbody>
<tr>
<td>1. 80 - 100</td>
<td>I  Priority (Highest Priority)</td>
</tr>
<tr>
<td>2. 60 - 80</td>
<td>II Priority</td>
</tr>
<tr>
<td>3. 40 - 60</td>
<td>III Priority</td>
</tr>
<tr>
<td>4. 20 - 40</td>
<td>IV Priority</td>
</tr>
<tr>
<td>5. 0 - 20</td>
<td>V Priority (Lowest Priority)</td>
</tr>
</tbody>
</table>

* This is in addition to the norms based on income parameters which envisage top priority to the household which is below poverty line.

Note: The Ministry of Housing & Urban Poverty Alleviation will issue guidelines regarding identification of beneficiaries from time to time as required.